

(a) whether Government have approved to set up two units of 500 MW Atomic Power generation at Tarapur Atomic Power Station in Maharashtra;

(b) if so, details thereof; and

(c) the time likely to be taken in commencement of power generation?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH): (a) and (b) Yes, Sir. Two nuclear power units of 500 MWE have been approved for being set up at Tarapur in Maharashtra. Project financial sanction for these two units was accorded by the Government in January, 1991. However, construction of the main plant civil works could not be commenced so far due to resource constraints. Major equipments for the project have already been procured and the infrastructure work is also nearly complete.

(c) From the date of commencement of the main plant construction, each of the unit will take about eight and half years for commissioning and commencement of power generation.

#### Allocation to JRY

652. SHRI MUKHTAR ANIS: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the total allocation made under Jawahar Rozgar Yojana during 1996-97, State-wise;

(b) the total amount provided so far, State-wise;

(c) the total amount utilised upto December 31, 1996, State-wise;

(d) the total expenditure on creation of permanent assets, State-wise; and

(e) the total mandays generated upto December 31, 1996, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA): (a) to (e) State-wise details of the total funds allocated, funds released (so far), funds utilised (upto December 31st, 1996) for creation of durable assets and employment generated (upto December 31st, 1996) during 1996-97 under Jawahar Rozgar Yojana are given in the Statement enclosed.

#### Statement

*Funds Allocated, Released, Utilised and Mandays Generated Under Jawahar Rozgar Yojana During 1996-97*

Sl. No.	State/UTs	Total Funds Allocated Including State Share	Total Funds Released Including Corresponding State Share (Rs. Lakhs)	Total Funds Utilised (Upto 31st Dec. 1996)	Number of Mandays Generated (Upto 31st Dec. 96) (Lakh Mandays)
1	2	3	4	5	6
1.	Andhra Pr.	17372.39	17774.34	10147.94	184.85
2.	Arunachal Pr.	178.30	89.15	87.32	1.15
3.	Assam	5718.18	2592.79	2694.37	41.15
4.	Bihar	34075.58	18006.25	20427.82	310.60
5.	Goa	192.65	106.38	213.95	4.85
6.	Gujarat	6376.25	5472.41	3737.11	57.25
7.	Haryana	1531.81	966.74	1014.34	10.32
8.	Himachal Pr.	612.16	306.09	408.60	7.38
9.	J & K	1243.93	967.28	589.30	12.28
10.	Karnataka	11665.34	10276.18	6967.27	144.63
11.	Kerala	4244.16	3158.65	2147.05	26.81
12.	Madhya Pradesh	22014.51	17505.56	10943.23	197.51
13.	Maharashtra	18937.55	10321.19	9985.45	211.27
14.	Manipur	228.53	114.26	134.57	3.00
15.	Meghalaya	267.40	133.69	258.96	5.06
16.	Mizoram	112.63	105.26	84.93	1.48
17.	Nagaland	286.64	143.33	0.00	0.00

1	2	3	4	5	6
18.	Orissa	14093.11	12405.35	10164.03	200.04
19.	Punjab	1089.39	610.69	0.00	0.00
20.	Rajasthan	9146.40	8509.53	3285.74	61.95
21.	Sikkim	104.36	52.19	131.34	1.95
22.	Tamil Nadu	15704.96	13891.76	8943.79	217.76
23.	Tripura	296.83	287.39	662.00	14.85
24.	Uttar Pradesh	42334.91	36079.43	27568.07	458.81
25.	West Bengal	15569.34	7594.85	8714.16	125.83
26.	A & N Island	84.41	42.21	26.36	0.42
27.	D & N Haveli	45.81	44.57	21.63	0.51
28.	Daman & Diu	26.99	13.50	15.11	0.27
29.	Lakshadweep	42.32	21.16	31.31	0.43
30.	Pondicherry	82.64	64.68	85.47	2.05
Total		223679.48	167656.80	129491.22	2304.46

00—Not Reported

#### Import of Naptha

653. SHRI NARAYAN ATHAWALAY: Will the PRIME MINISTER be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem captioned "Government yet to put naptha import on OGL" in the observer dated January 30, 1997;

(b) if so, the reaction of the Government thereto, particularly delay in resolving the issue and lack of inter-ministerial coordination between the power and petroleum ministries; and

(c) the time by which the final decision is likely to be taken to resolve this issue?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI): (a) Yes, Sir.

(b) and (c) Guidelines for allocation of liquid fuels for power generation have already been finalised and issued to the concerned states.

[Translation]

#### Urban Basic Amenities for the Poor

654. SHRI JAISINH CHAUHAN: Will the PRIME MINISTER be pleased to state:

(a) the number of cities developed under urban basic services for the poor in Gujarat;

(b) the city-wise amount allocated for this purpose during 1995-96 and 1996-97;

(c) the city-wise details of the work done in this regard;

(d) whether the Government propose to extend the scheme to other cities of the State also; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) Twenty (This excludes 7 towns now covered under the Prime Minister's Integrated Urban Poverty Eradication Programme).

(b) and (c) City-wise details are not monitored at the central level.

(d) and (e) No proposal has been received from the State Government.

[English]

#### Consultants in Government

655. SHRI SOUMYA RANJAN: Will the PRIME MINISTER be pleased to state:

(a) the number of retired Government employees appointed as consultants in various departments during the last two years;

(b) whether the Government have evaluated the performance of such consultants; and

(c) if so, whether the Government propose to review the strength of consultants?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) According to information